

89 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Law Institute, New Delhi, for the year 1988-89.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-812/90]

Detailed Demands for Grants of the Ministry of Programme Implementation for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Programme Implementation for 1990-91. [Placed in Library. See No. LT-813/90]

Detailed Demands for Grants of the Ministry of Finance for 1990-91 and Report of the Comptroller and Auditor-General of India for the year ended 31st March, 1989—Union Government (scientific Departments)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for 1990-91. [Placed in Library. See No. LT-

814/90]

- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year ended the 31st March, 1989 (No. 2 of 1990)—Union Government (Scientific Departments) under article 151 (1) of the Constitution. [Placed in Library. See No. LT-815/90]

12.44 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990, which has been passed by the Rajya Sabha at this sitting held on the 8th May, 1990."

12.44 1/2 hrs.

CONSTITUTION (SCHEDULED CASTES) ORDERS (AMENDMENT) BILL

As passed by Rajya Sabha

[*English*]

SECRETARY GENERAL: Sir, I lay on

the Table the Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990, as passed by Rajya Sabha.

12.45 hrs.

BUSINESS OF THE HOUSE

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (CH. JAGDEEP DHANKHAR): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 14th May, 1990 will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and Voting on the Demands for Grants under the control of Ministry of:—
 - (a) Labour
 - (b) Welfare
3. Submission to the Vote of the House, the outstanding Demands for Grants (General) 1990-91
4. Consideration and passing:—
 - (a) The Finance Bill, 1990.
 - (b) The Gold (Control) Repeal Bill, 1990.
 - (c) The Union Duties of Excise (Distribution) Amendment Bill, 1990.
 - (d) The Additional Duties of Ex-

cise (Goods of Special Importance) Amendment Bill, 1990.

PROF P. J. KURIEN (Mavelikara): Sir, with your permission only I would like to say that the Speaker was kind enough to give a Ruling that those objectionable remarks will be expunged. I would only request you that it should be informed to the press that none of those remarks should appear in the press.

MR. DEPUTY SPEAKER: That is as per the rules. That goes without saying.

12.47 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Glut in the Cotton Market Resulting in Heavy Losses to the Cotton Growers

[English]

SHRI KADAMBUR M.R. JANARDHANAN (Tirunelveli): I call the attention of the Minister of Textiles to the following matter of urgent public importance and request that he may make a statement thereon:—

"Glut in the cotton market and consequent steep fall in the prices of cotton resulting in heavy losses to the cotton growers and the steps taken by the Government in regard thereto."

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): The production of raw cotton during the current cotton season (September, 1989-August, 1990) has been estimated at the last meeting of the Cotton Advisory Board held on 22.3.1990 at an all time record level of the kapas equivalent of 122 lakh bales. Cotton growers have brought a little over 120 lakh